


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY- MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 217/59//HBD/2017
NAME OF THE COMPANY	Vestal Educational Services Pvt Ltd&(04) Others
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Pvt Ltd&(04) Others
UNDER SECTION	59

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIMAL VASIREDDY	ADVOCATE	VASIREDDY.VIMAL@GMAIL.COM	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Shri. Vimal Vasi Reddy, learned counsel for the petitioner and none appears for the respondent, even though notice was served.

Post the case on 04.12.2017.



**Member (Technical)**



**Member (Judicial)**